

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:2516  
ANSWERED ON:16.08.2011  
GRANTS TO YOUTH CLUBS  
Sayeed Muhammed Hamdulla A. B.

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether grants are provided to youth clubs by the Government;
- (b) if so, the details thereof alongwith mechanism to monitor their functioning;
- (c) the number of youth clubs and the amount released to such clubs during each of the last three years, State -wise and Union Territory-wise;
- (d) whether the Government is aware that many of the said clubs are non-existent but are receiving funds; and
- (e) if so, the details thereof and the action taken by the Government against the officials involved in such irregularities?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI AJAY MAKEN)

(a) to (e) : Yes, Madam. Government of India through its flagship organisation Nehru Yuva Kendra Sangathan provides financial assistance to active Youth Clubs. For this purpose applications are invited from Youth Clubs registered under the Societies Registration Act or corresponding Act of the State and duly recommended by the Sarpanch/Pradhan of the Gram Panchayat. On the basis of appropriate verification of the particulars of the youth club and based on the recommendations of a Selection Committee headed by the District Collector/ District Magistrate grants are released to the youth clubs. During the last three years a sum of Rs. 511.35 lakh was released to a total of 3126 youth clubs. The number of Youth Clubs State-wise/Union Territory- wise to whom the grants were released during the last three years is annexed. The financial grant so released is effectively monitored for which the grantee youth club is required to submit a Utilization Certificate (UC) as per the relevant provisions of General Financial Rules of the Government. No incident has been reported where grant has been released to a nonexistent youth club.

Annexure

Annex referred to in reply to Part (a) to (e) of Lok Sabha the Unstarred Question No. 2516 to be answered on 16.08.2011 regarding Grants to Youth Clubs.

Details of financial assistance given to Youth Clubs during the year 2008-09, 2009-10 and 2010-11

Sl.No. Name of State/U.T. No. of Youth Clubs Total Amount Released  
(Rs. in Lakh)

1. Arunachal Pradesh 39 10.15

2. Andhra Pradesh 112 18.75

3. Assam 184 32.30

4. Bihar 17 2.10

5. Jharkhand 22 3.40

6. Delhi 23 3.50

7 Daman & Diu 1 0.1

8. Gujarat	36	8.55
9. Haryana	199	32.90
10. Himachal Pradesh	98	18.00
11. Jammu & Kashmir	37	5.10
12. Karnataka	186	29.20
13. Kerala	222	39.00
14. Madhya Pradesh	244	33.75
15. Maharashtra	51	11.70
16. Manipur	4	01.20
17. Meghalaya	27	05.55
18. Nagaland	9	02.85
19. Orissa	105	30.45
20. Punjab	97	14.90
21. Rajasthan	374	39.60
22. Sikkim	23	04.45
23. Tamil Nadu	284	43.50
24. Tripura	14	01.95
25. Uttar Pradesh	397	44.15
26. West Bengal	321	74.25

Total 3126 511.35

Total Financial Assistance given Rs.511.35 lakh.